POST OFFER ADVERTISEMENT TO THE EQUITY SHAREHOLDERS UNDER REGULATION 18(12) OF SEBI (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, (AS AMENDED) OF

REGALIAA REALTY LIMITED

Corporate Identification Number (CIN): L70101TN1994PLC028978
Registered Office: No 10, Tarapore Avenue, Harrington Road, Chennai, Tamil Nadu 600 031
Tel No.: +91 44 42111612. **Fax No.:** +91 44 28331453
E-mail Id: info@regaliaarealty.com; **Website:** www.regaliaarealty.com

Open Offer for Acquisition of up to 936,000 Equity Shares representing 26% of the fully diluted voting share capital from the Equity Shareholders of Regaliaa Realty Limited ("**Target Company**") by Karvy Financial Services Limited ("**Acquirer**") at a price of ₹ 11.50 (Rupees Eleven and Fifty paise only) per fully paid-up equity share and the Acquirer has paid an interest calculated at the rate of 10% per annum from 58th working day from February 16, 2012 till the estimated date of payment of consideration at the time of offer (i.e., March 27, 2020), to the shareholders who were holding shares in the Target Company on the date of invocation and whose shares would be accepted in the Open Offer, which is ₹ 9.05/- (Rupees Nine and Five paise only) per Equity Share ("**Interest Amount**"). However, those shareholders who acquired shares subsequent to February 16, 2012, would be eligible only for the Offer Price.

This Post Offer Advertisement is being issued by akasam consulting private limited ("**Manager to the Offer**"), on behalf of Acquirer, in connection with the offer made by the Acquirer, in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 as amended ("**SEBI Takeover Regulations, 2011**"). The Detailed Public Statement ("**DPS**") with respect to the aforementioned offer was published on September 07, 2018 in all editions of Financial Express (English) & Janasatta (Hindi), in Mumbai edition of Lakshya Deep (Marathi) and in Chennai edition of Makkal Kural (Tamil).

1	Name of the Target Company	Regaliaa Realty Limited
2	Name of the Acquirer and PACs	Karvy Financial Services Limited
3	Name of the Manager to the Offer	akasam consulting private limited
4	Name of the Registrar to the Offer	**Bigshare Services Private Limited**
5	**Offer Details:**	
	a) Date of Opening of the Offer	February 27, 2020 (Thursday)
	b) Date of Closure of the Offer	March 12, 2020 (Thursday)
6	Date of Payment of Consideration	March 24, 2020 (Tuesday)
7	**Details of Acquisition**	

Sl. No	Particulars	Proposed in the Offer Document (Letter of Offer)		Actuals	
7.1	Offer Price	₹ 11.50 per Fully paid up equity share and in accordance with the SEBI Order, the Acquirer shall pay an interest calculated at the rate of 10% per annum from 58th working day from February 16, 2012 till the estimated date of payment of consideration (i.e., March 27, 2020).		₹ 11.50 per Fully paid up equity share and in accordance with the SEBI Order, the Acquirer has paid an interest calculated at the rate of 10% per annum from 58th working day from February 16, 2012 till the date of payment of consideration (i.e., March 27, 2020).	
7.2	Aggregate number of shares tendered	936,000		342,152	
7.3	Aggregate number of shares accepted	936,000		342,152	
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	936,000*20.55 = ₹ 19,234,800 (Including the interest amount)		* 342,152*20.55 = ₹ 7,031,223.6 (Including the interest amount)	
7.5	Shareholding of the Acquirer and PACs before Agreements/Public Announcement (No. & %)	2,000,100 (55.56%)		2,000,100 (55.56%)	
7.6	Shares Acquired by way of Share Purchase Agreement (SPA) • Number • % of Fully Diluted Equity Share Capital	-		-	
7.7	Shares Acquired by way of Open Offer • Number • % of Fully Diluted Equity Share Capital	936,000 (26%)		342,152 (9.50%)	
7.8	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of the shares acquired • % of the shares acquired	-		-	
7.9	Post offer shareholding of Acquirer along with PACs • Number • % of Fully Diluted Equity Share Capital	2,936,100 (81.56%)		2,342,252 (65.06%)	
7.10	Pre & Post offer shareholding of the Public • Number • % of Fully Diluted Equity Share Capital	**Pre Offer** 1,433,230 (39.81%)	**Post Offer** 497,230 (13.81%)	**Pre Offer** 1,433,230 (39.81%)	**Post Offer** 1,091,078 (30.31%)

*Pursuant to the SEBI Order bearing reference number WTM/RKA/EFD/165/2016 dated October 27, 2016, the Open Offer is made at a price of ₹ 11.50/- per Equity Share (Rupees Eleven and Fifty Paise Only) ("Open Offer Price") payable in cash. In accordance with the SEBI Order, the Acquirer shall pay an interest calculated at the rate of 10% per annum from 58th working day from February 16, 2012 till the date of payment of consideration (i.e., March 27, 2020), to the shareholders who were holding shares in the Target Company on the date of invocation and whose shares would be accepted in the Open Offer, which is ₹ 9.05/- (Rupees Nine and Five paise only) per Equity Share ("Interest Amount"). However, those shareholders who acquired shares subsequent to February 16, 2012, would be eligible only for the Open Offer Price.

8. The Acquirer accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI Takeover (SAST) Regulations, 2011.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Limited, and at the registered office of the Target Company.
10. The capitalized terms used but not defined in this advertisement shall have the meanings assigned to such terms in the Public Announcement and/or Detailed Public Statement and/or Letter of Offer.
11. This Post offer Advertisement is being issued in all the newspapers in which the DPS has appeared.

ISSUED BY THE MANAGER TO THE OFFER ON BEHALF OF ACQUIRER

akasam®
transcending horizons

akasam consulting private limited
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Contact Person: Ms. Durga Poornima A
E-mail Id: poornima@akasamconsulting.com
Website: www.akasamconsulting.com
SEBI Registration Number: INM000011658

Place: Mumbai
Date: March 31, 2020

On behalf of Karvy Financial Services Limited (Acquirer)
Sd/-
Authorised Signatory

Size: 16x38